

302B THE ASSAM GAZETTE EXTRAORDINARY, APR 26 1994

নং ৪৮ (এ) বিধি ২৬

Registered No. A-1

ASSAM ACT NO. X OF 1994

(Received the assent of the Governor on 22nd April, 1994)



ভাৰত গণৰাজ্য

1994

ACT

THE ASSAM GAZETTE

to amend the Assam Opium Prohibition

Act, 1947.

অসম বিধি

Whereas it is expedient further to amend the Opium Prohibition Act, 1947, hereinafter called the principal Act, in the manner hereinafter appearing;

EXTRAORDINARY

It is hereby notified that the following Act of the Assam Legislative Assembly may be called the Assam Opium Prohibition Act, 1994.

PUBLISHED BY AUTHORITY

৪৮ (A) বিধি, মঙ্গলবাৰ ২৬, এপ্রিল, ১৯৯৪, ৬ বহাগ, ১৯১৬ (শক)
No. 48 (A) Dispat, Tuesday, 26th April, 1994, 6th Vaisakha,
1916 (S. E.)

**GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR**

LEGISLATIVE DEPARTMENT: LEGISLATIVE BRANCH

NOTIFICATIONS

The 26th April 1994

The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. X OF 1994.

(Received the assent of the Governor on 22nd April, 1994)

**THE ASSAM OPIUM PROHIBITION (AMENDMENT)
ACT, 1994**

**AN
ACT**

to amend the Assam Opium Prohibition
Act, 1947.

Preamble.

Whereas it is expedient further to amend the Assam Opium Prohibition Act, 1947, hereinafter called the principal Act, in the manner hereinafter appearing;

Assam Act
XXIII of
1947.

It is hereby enacted in the Forty-fifth Year of the Republic of India as follows:—

**Short title,
extent and
commence-
ment.**

1. (1) This Act may be called the Assam Opium Prohibition Act, 1994.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

**Amendment
of Section
31.**

2. In the principal Act, in Section 31 for the words, "State Prohibition Council" the words, "State Anti-Drug and Prohibition Council" shall be substituted.

**Amendment
of Section
32.**

3. In the principal Act, in Section 32, in sub-section (1) and (2) for the words, "State Prohibition Council" the words, "State Anti-Drug and Prohibition Council" shall be substituted.

M. K. DEKA,
Joint Secretary to the Govt. of Assam,
Legislative Department.